

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2880**  
(TO BE ANSWERED ON 15.12.2021)

**SCHEDULED CASTE CANDIDATES**

**2880. SHRI BHOLANATH (B.P. SAROJ):**

Will the **PRIME MINISTER** be pleased to state:

- (a) the number and details of candidates belonging to Scheduled caste who have passed the Indian Administrative Service Examination during the last three years but could not be imparted training, State/UT-wise;
- (b) the details of provisions on the basis of which the Government selects the candidates belonging to the Scheduled Caste;
- (c) whether the quota for the scheduled caste is not being filled through this selection process and general category candidates are being appointed in place of them; and
- (d) if so, the corrective measures taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a): Recruitment to Indian Administrative Service (IAS) is made on the basis of Civil Services Examination (CSE) conducted by UPSC on annual basis. As per records available with Lal Bahadur Shastri National Academy of Administration, Mussoorie, the details of Scheduled Caste candidates who were selected to IAS but could not be imparted training, are as under:

2018 Batch: Nil

2019 Batch: Nil

2020 Batch: One candidate did not join the Service.

(b): As per the policy of the Government, the percentage of reservation provided for Scheduled Castes is 15% for recruitment through CSE.

(c) & (d): No, Sir. The vacancies for Scheduled Caste are being filled as per the prescribed norms.

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